THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN); (a) and (b). The statutory minimum prices of sugarcane notified for sugar factories in Tamil Nadu for the current season 1979-80 range between Rs. 12.50 to Rs. 15.00 per guintal and the prices actually paid, as reported by the factories, range between Rs. 12.50  $t_0$  Rs. 16.03 per quintal. The prices notified/paid in Tamil Nadu are not the lowest as prices in some of the other States are even lower than the prices in Tamil Nadu\_

The minimum prices of sugarcane to be paid by sugar factories during the next cane crushing season 1980-81 will be fixed by Government before the commencement of the next season in October, 1980 after consultation with the concerned State 'Governments and associations.

## Conveyance Allowance to C.P.W.D. Officers

5826. SHRI BHEEKHABHAI: Will the Minister of WORKS AND HOUS-ING be pleased to refer  $t_0$  the reply given to Unstarred Question No. 6548 on 9th April, 1979 regarding conveyance allowance  $t_0$  the officers of C.P.W.D. and state:

(a) whether any decision has since been taken to upward revise the rate of conveyance allowance to the officers of C.P.W.D.;

(b) if not, the reasons for the delay;

(c) whether it is a fact that price of petrol has risen further since 9th April, 1979; if so, this factor may also be taken into consideration while deciding this issue; and

(d) when the rate of conveyance allowance was last decided and what was the price of petrol at that time? THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir.

(a) whether the Budaun which is a be pleased to state:

(a) No, Sir.

(c) It is a fact that the price of petrol  $ha_S$  risen further since 9-4-1979.

(d) The rates of conveyance allowance which are current at present, were laid down in 1974, when the price of petrol was Rs. 3.18 P. Per litre.

## S.T.D. Link of Budaun with Delhi and Lucknow

5827. SHRI MOHD. ASAR AHMED: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether the Budaun which is a district headquarter has not been provided with dialling system or even direct trunk telephone system with Delhi/Lucknow; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (SHRI KARTIK ORAON): (a) Budaun is served by an automatic exchange and  $a_5$  such the subscribers have dialling system for local calls. However, it does not have subscriber trunk dialling facility. Budaun has direct trunk circuit to Lucknow. It does not have direct trunk circuit to Delhi.

(b) Direct trunk telephone circuit to Delhi is not at present justified from traffic considerations.